

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**Excise Appeal No. 13486 of 2013**

[Arising Out Of OIA-CCEA-SRT-II-SSP-77-83-2013-14-U-S-35A-3- Dated-27/06/2013  
Commissioner of Central Excise, Customs and Service Tax-SURAT-II( Appeal)]

**Anil Mehta**

M/S Laffans Petrochemicals Ltd (Now M/S Huntsman  
Performance Products (India) Pvt Ltd  
Plot No. 321, Gidc, Panoli  
Bharuch, Gujarat

**.....Appellant**

*VERSUS*

**C.C.E. & S.T.-Surat-ii**

New C.Ex Building...Opp. Gandhi Baug,  
Chowk Bazar, Surat, Gujarat-395001

**.....Respondent**

**APPEARANCE:**

None appeared for the Appellant  
Shri. P. Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

**FINAL ORDER NO. A / 11363 /2023**

DATE OF HEARING:23.06.2023

DATE OF DECISION:23.06.2023

**Somesh Arora**

When the matter was called, through advocate-on-record previously, a death certificate has been received of the appellant. Accordingly, the appeal abates.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**